

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4041
ANSWERED ON FRIDAY THE 09TH DECEMBER, 2016
[AGRAHAYANA 18, 1938(SAKA)]**

NATIONAL COMPETITION POLICY

QUESTION

4041. SHRI GEORGE BAKER:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) the details of present status of the National Competition Policy and the funds sanctioned/released/utilised/target fixed and achievements made under this policy since its inception;**
- (b) whether the Government is satisfied with the achievements made under this policy so far and if so, the details thereof; and**
- (c) if not, the reasons therefor and the action taken by the Government in this regard?**

ANSWER

**THE MINISTER OF STATE
IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL)**

कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अर्जुन राम मेघवाल)

(a) The Government has not formulated National Competition Policy.

(b) & (c) Do not arise.
